

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:395
ANSWERED ON:19.12.2006
REGISTRATION OF CASES BY NHRC
Reddy Shri Karunakara G.;Tripathy Shri Braja Kishore

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) The total number of cases registered with the National Human Rights Commission (NHRC) including cases against military, para-military and police during each of the last three years ;
- (b) The number of cases wherein the NHRC has taken up the cause of persons accused to be involved in terrorist activities ;
- (c) Whether the NHRC has given decision in all the cases registered with them ;
- (d) If not, the total number of cases finalised by NHRC so far and the average time consumed by NHRC in the disposal of cases; and
- (e) The effective measures taken by NHRC for the early disposal of these cases ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a) to (e): A statement is laid on the Table of the House.